

HIGH COURT OF JHARKHAND, RANCHI

CORRIGENDUM

THE 06th August, 2019.

No. 125/A: Notification No. 13/variya pronatti-01/2015 Ka.-4203-4253 dated 30.05.2019 of Department of Personnel, Administrative Reforms & Rajbhasa, Jharkhand Ranchi as mentioned in the Court's Notification no. 124/A dated 05th August, 2019 be read as Sankhya-13/Variya Pronatti-01/2019 Ka. 5872-5886 dated 23/07/2019.

The Court's aforesaid Notification is modified to this extent only.

By order of the Court,

Sd/-(Ambuj Nath)

Registrar General

Memo No. 2779 / Apptt. Dated Ranchi, the 06th August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.



Registrar General